


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2018 AT 10.30 AM

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|----------------------------------|------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No. 85/131/HDB/2016 |
| NAME OF THE COMPANY | BS LIMITED |
| NAME OF THE PETITIONER(S) | BS LIMITED |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 131 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|---|
| A.S. Prashanth - Applicant (Dhin & Dhin Associates) | Adv. | 9000 157242 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri A.S. Prashanth, Ld. Counsel for the Petitioner. *appeared.*

CP is dismissed by separate orders.


Member (T)


Member (J)